Dy, No. 370

CHANDIGARH ADMINISTRATION DEPARTMENT OF INDUSTRIES

HOME II Branch
No. 2013
Date 21/9/15

No. 219-GOI-(Part-I)-HII(3)-2015/ 19570 Dated, Chandigarh the 16/9/2015

ORDER

(I) Chandigarh Public Procurement Policy for Micro and Small Enterprises (MSEs) Order, 2015

Whereas, the Secretariat, Departments, Boards, Corporations, Societies, Institutions, Public Sector Undertakings in Union Territory of Chandigarh shall procure minimum of 20 per cent of their annual value of goods or services from Micro and Small Enterprises;

(2) And whereas, the Public Procurement Policy shall apply to Micro and Small Enterprises registered with District Industries Center or Khadi and Village Industries Board or any other body specified by Ministry of Micro, Small & Medium Enterprises;

(3) And whereas, the Public Procurement policy rests upon core principles of competitiveness, adhering to sound procurement practices and execution of order for supply of goods or services in accordance with a system which is fair, equitable, transparent, competitive and cost effective;

(4) And whereas, for facilitating promotion and development of micro and small enterprises, the State Government may, by Order notify from time to time, preference policies in respect of procurement of goods and services, produced and provided by micro and small enterprises, by the Secretariat, Departments or its aided institutions and public sector enterprises in the Union Territory of Chandigarh.

(5) Now, therefore, in exercise of the powers conferred in section 11 of the Micro, Small and Medium Enterprises Development (MSMED) Act 2006, the Administrator, UT, Chandigarh, by order, notifies the Public Procurement Policy (hereinafter referred to as the Policy) in respect of procurement of goods and services, produced and provided by micro and small enterprises by the Secretariat, Departments, Boards, Corporations, Societies, Institutions, Public Sector Undertakings in Union Territory of Chandigarh.

(II) Short title and commencement

- (1) This Order is titled as the, 'Chandigarh Public Procurement Policy for Micro and Small Enterprises (MSEs) Order, 2015
- (2) It shall come into force from the date of its publication in official gazette.

(III) Mandatory procurement from Micro Small and Enterprises:-

- (1) The Secretariat and every Department, Board, Corporation, Society. Institution, Public Sector Undertaking in Union Territory of Chandigarh shall set an annual goal of procurement of products from Micro and Small Enterprise from the financial year 2015-16 and onwards, with the objective of achieving an overall procurement of minimum of 20 per cent of total annual purchases of products produced and services rendered by Micro and Small Enterprises in the year.
- (2) Annual goal of Procurement also include sub contracts to Micro and Small Enterprises by large enterprises and consortia of Micro and Small Enterprises formed by the Industries Department, UT, Chandigarh.
- (3) After a period of one year from the date of publication of this order, overall procurement goal of minimum of 20 percent shall be made mandatory.
- (4) The Secretariat, Departments, Boards, Corporations, Societies, Institutions. Public Sector Undertaking in Union Territory of Chandigarh which fail to meet the

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annual goal shall substantiate with reasons to the Review Committee headed by the Secretary Industries, Chandigarh Administration constituted in Union Territory of

(IV) Special provision for Micro and Small Enterprises owned by Scheduled Castes or Scheduled Tribes: - Out of 20 percent target of annual procurement from Micro and Small Enterprises, a sub—target of 20 per cent (i.e. 4 per cent out of 20 per the Scheduled Caste or the Scheduled Tribe entrepreneurs. Provided that, in event of tender requirements and L1 Price, 4 percent sub-target for procurement earmarked for entrepreneurs shall be met from other Micro and Small Enterprises.

(V) Reporting of targets in Annual Reports: -

- (1) The data on Government Procurement from Micro and Small Enterprises is vital for strengthening the Policy and for this purpose, the Secretariat and every in Union Territory of Chandigarh shall report goals set with respect to procurement to be met from Micro and Small Enterprises and achievement made thereto in their respective Annual Reports.
- (2) The annual reports shall facilitate in better understanding of supports being provided by the Secretariat and other Departments, Boards, Corporations, Societies, Institutions, Public Sector Undertakings in Union Territory of Chandigarh to Micro and Small Enterprises.

6. Price quotation in tenders:--

- (1) In tender, participating Micro and Small Enterprises quoting price within price band of L1 +15 per cent shall also be allowed to supply a portion of requirement by bringing down their price to L1 price in a situation where L1 price is from someone other than a Micro and Small Enterprises and such Micro and Small Enterprises shall be allowed to supply up to 20 per cent of total tendered value.
- (2) In case of more than one such Micro and Small Enterprise, the supply shall be shared proportionately (to tendered quantity)
- (VII) Developing Micro and Small Enterprise vendors: -- The Secretariat and every Department, Board, Corporation, Society, Institution, Public Sector Undertaking in Union Territory of Chandigarh shall take necessary steps to develop appropriate vendors by organizing Vendor Development Programmes or Buyer -Seller Meets and entering into Rate Contract with Micro and Small Enterprises for a specified period in respects of periodic requirements.
- (VIII) Annual Plan for procurement from Micro and Small Enterprises on website:

 The Secretariat and every Department, Board, Corporation, Society, Institution, Public Sector Undertaking in Union Territory of Chandigarh shall also prepare Annual Procurement Plan for purchases and upload the same on their official website so that Micro and Small Enterprises may get advance information about requirement of procurement agencies.
- (IX) Enhancing participation of Micro and Small Enterprises including those owned by Scheduled Castes or Scheduled Tribe in Government procurements: --For enhancing participation of Scheduled Castes or Scheduled Tribe in Government Procurement, the Secretariat and every Department, Board, Corporation, Society. Institution, Public Sector Undertaking in Union Territory of Chandigarh, shall take following steps, namely:-
 - a) Special Vender Development Programmes or Buyer-Seller Meets shall be conducted by Departments / Public Sector Undertakings for Scheduled Castes or Scheduled Tribes;

b) Outreach Programmes shall be conducted by District Industries Centre, UT, Chandigarh to cover more and more Micro and Small Enterprises from Scheduled Castes or Scheduled Tribes under its schemes of consortia formation; and

- District Industries Centre, UT, Chandigarh shall open a special window for Scheduled Castes or Scheduled Tribes under its Single Point Registration Scheme (SPRS)
- (X) Reduction in transaction cost: To reduce transaction cost of doing business. Micro and Small Enterprise shall be facilitated by providing them tender sets free of cost, exempting Micro and Small Enterprises from payment of earnest money, adopting e-procurement to bring in transparency in tendering process and setting up a Grievance Cell in the Department of Industries, Chandigarh Administration.
- (XI) Reservation of specific items for procurement:— To enable wider dispersal of enterprises in the country, particularly in rural areas, the Secretariat and every Department, Board, Corporation, Society, Institution, Public Sector Undertaking in Union Territory of Chandigarh shall continue to procure 358 items (Appendix) from Micro and Small Enterprises, which have been reserved for exclusive purchase from them. This will help in promotion and growth of Micro and Small Enterprises, including Khadi and Village industries which play a critical role in fostering inclusive growth in the country.

(XII) Review Committee: -

(1) A Review Committee under the Chairmanship of Secretary Industries, Chandigarh Administration consisting of the following, shall monitor and review the Public Procurement Policy for Micro and Small Enterprises:-

i)	Special Secretary Finance	Member
ii) iii)	or his representative Controller Printing & Stationery Director, IT	Member
(iii)	CGM/CITCO Director Industries	Member Member Secretary

- (2) This Committee shall inter-alia, review list of 358 items reserved for exclusive purchase from Micro and Small Enterprises on a continuous basis consider requests of the Secretariat, Departments, Board, Corporation, Society, Institution, Public Sector Undertaking in Union Territory of Chandigarh for exemption from 20 percent target on a case to case basis and monitor achievements under the Policy.
- (XIII) Setting up of Grievance Cell—In addition, a 'Grievance Cell' headed by the Director Industries, UT, Chandigarh, consisting of the following will be set up in the Department of Industries, UT, Chandigarh for redressing grievances of Micro. Small and Medium Enterprise in Government Procurement:-
 - Project Manager (Mechanical) Member
 Distt Industries Centre, UT, Chd.
 - Asstt. Controller Finance and Accounts. Member Distt. Industries Centre, UT, Chd.
 - Superintendent, Member Distt. Industries Centre, UT, Chd.

This cell shall take up issues related to Government procurement raised by Micro and Small Enterprises with Departments or agencies concerned, including imposition of

unreasonable conditions in tender floated by Government Department or agencies that put Micro and Small Enterprises at a disadvantage.

14. Removal of difficulty:- Any difficulties experienced during the course of implementation of the above Policy shall be clarified by the Department of Industries, UT Chandigarh through suitable press releases which be kept on the public domain.

ANURAG AGARWAL, IAS Secretary Industries, Chandigarh Administration

Endst. No. 219-GOI-(Part-I)-HII(3)-2015//957/Chandigarh, dated, the /6/9/15

A copy is forwarded to the Controller, Printing & Stationery, Union Territory, Chandigarh with the request that the notification may be published in the Chandigarh Administration Gazette (Extra ordinary) and 50 copies thereof may be supplied to this Administration for official use.

Joint Secretary Home for Home Secretary, Chandigarh Administration

Endst. No. 219-GOI-(Part-I)-HII(3)-2015//9578Chandigarh, dated, the /6/9/15

A copy is forwarded to the Director Industries, Union Territory, Chandigarh for information and necessary action.

Joint Secretary Home for Home Secretary, Chandigarh Administration

Endst. No. 219-GOI-(Part-I)-HII(3)-2015/ 1957-Chandigarh, dated, the /6/9/1/

A copy is forwarded to the following for information of the officers:-

1. Private Secretary to the Adviser to the Administrator, U.T., Chandigarh

2. Private Secretary to the Home Secretary, Chandigarh Administration

Joint Secretary Home for Home Secretary, Chandigarh Administration

Endst. No. 219-GOI-(Part-I)-HII(3)-2015/ 1957 Chandigarh, dated, the (6/9/1)

A copy is forwarded to the All Administrative Secretaries / Head of Departments / Boards / Corporations, Chandigarh Administration for information and necessary action.

Joint Secretary Home
for Home Secretary,
Chandigarh Administration

LIST OF ITEMS RESERVED FOR PURCHASE FROM SMALL SCALE INDUSTRIAL UNITS INCLUDING HANDICRAFT SECTOR.

SI No. Item Description

- 1. AAC/and ACSR Conductor upto 19 strands
- 2. Agricultural Implements
 - (a) Hand Operated tools and implements
 - (b) Animal driven implements
- 3. Air/Room Coolers
- 4. Aluminum builder's hardware
- Ambulance stretcher
- 6. Ammeters/ohm meter/Volt meter (Electro magnetic upto Class I accuracy)
- 7. Anklets Web Khaki
- 8. Augur (Carpenters)
- 9. Automobile Head lights Assembly
- 10. Badges cloth embroidered and metals
- 11. Bags of all types i.e. made of leather, cotton, canvas and jute etc. including kit bags, mail bags, sleeping bags and water-proof bag.
- 12. Bandage cloth
- 13. Barbed Wire
- 14. Basket cane (Procurement can also be made from State Forest Corpn. and State Handicrafts Corporation)
- 15. Bath tubs
- 16. Battery Charger
- Battery Eliminator
- 18. Beam Scales (upto 1.5 tons)
- 19. Belt leather and straps
- 20. Bench Vices
- 21. Bituminous Paints
- 22. Blotting Paper
- 23. Bolts and Nuts
- 24. Bolts Sliding
- 25. Bone Meal
- 26. Boot Polish
- 27. Boots and Shoes of all types including canvas shoes
- 28. Bowls '
- 29. Boxes Leather
- 30. Boxes made of metal
- 31. Braces
- 32. Brackets other than those used in Railways
- 33. Brass Wire
- 34. Brief Cases (other than moulded luggage)

Brooms 36, Brushes of all types 37. Buckets of all types 38. Button of all types 39. Candle Wax Carriage Cane Valves/stock valves (for water fittings only) 40. Cans metallic (for milk and measuring) 41 42. Canvas Products: Water Proof Deliver Bags to spec. No. IS - 1422/70 (a) Bonnet Covers and Radiators Muff. to spec. Drg. Lv (b) 7/NSN/IA/130295 43. Capes Cotton and Woollen 44. Capes Waterproof 45. Castor Oil 46. Ceiling roses upto 15 amps 47. Centrifugal steel plate blowers Centrifugal Pumps suction and delivery 150 mm. x 150 mm 48. 49. Chaff Cutter Blade 50. Chains lashing 51. Chappals and sandals 52. Chamois Leather 53. Chokes for light fitting Chrome Tanned leather (Semi-finished Buffalo and Cow) 54. 55. Circlips 56. Claw Bars and Wires 57. Cleaning Powder 58. Clinical Thermometers 59. Cloth Covers 60. Cloth Jaconet 61. Cloth Sponge 100 62. Coir fibre and Coir yarn 63. Coir mattress cushions and matting 64. Coir Rope hawserlaid 65. Community Radio Receiversi 66. Conduit pipes 67. Copper nail 68. Copper Napthenate 69. Copper sulphate Cord Twine Maker 70. 71. Cordage Others 72. Corrugated Paper Board and Boxes 73. Cotton Absorbent 74. Cotton Belts 75. Cotton Carriers 76. Cotton Cases Cotton Cord Twine 77.

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78. Cotton Hosiery	
79. Cotton Packs 80. Cotton Pouches	
81. Cotton Ropes	
82. Cotton Singlets	
83. Cotton Sling	
84. Cotton Straps	
85. Cotton tapes and laces 86. Cotton Wool (Non absorbent)	
87 Crates Wooden and plastic	
on (a) Crucibles unto No. 200	
(b) Crucibles Graphite upto No. 500	
(c) Other Crucibles upto 30 499.	
89. Cumblies and blankets	
90. Curtains mosquito 91. Cutters	
91. Cutters 92. Dibutyl phthalate	
93. Diesel engines upto 15 H.P	
94. Dimethyl Phthalate	
os Disinfectant Fluids	
96. Distribution Board upto 15 amps 97. Distribution Board upto 15 amps 98. Distribution Board upto 15 amps 99. Distribution Board upto 15	
97. Domestic Electric appliances as per Bis Specification of the Plates, Elect. Mixer, Grinde - Toaster Electric, Elect. Iron Hot Plates, Elect. Mixer, Grinde - Toaster Electric, Elect. Iron Hot Plates, Elect. Mixer, Grinde - Toaster Electric, Elect. Iron Hot Plates, Elect. Mixer, Grinde - Toaster Electric appliances as per Bis Specification.	ers,
Room heaters and convectors and ovens Room heaters and convectors and Wires (Aluminum)	ml
Room heaters and convectors and overs 98. Domestic (House Wiring) P.V.C. Cables and Wires (Aluminum 2008) 98. Domestic (House Wiring) P.V.C. Specifications and upto 10	100
Conforming to the prescribed blo open	
- nominal cross section !	
99. Drawing and Mathematical Instruments	
100. Drums and Barrels	
101. Dust Bins	
102. Dust Shield leather 103. Dusters Cotton all types except the items required in Khadi	
103. Dusters Cotton all types except the next the second transfer of	
104. Dyes: (a) Azo Dyes (Direct and Acid)	
(a) Azo Dyes (Direct and Joseph	
(b) Basic Dyes 105. Electric Call bells/buzzers/door bells	
105. Electric Call bells/buzzero/dep.	
106. Electric Soldering Iron 107. Electric Transmission Line Hardware items like steel cross	bars.
107. Electric Transmission Line that the cross arms clamps arching horn, brackets, etc	
cross arms clamps aroung my	
108. Electronic door bell 109. Emergency Light (Rechargeable type)	
I I I - rece and Finally (Monollo	
110. Enamel Wares and Enamel of support	
111. Equipment camounage burning	
112. Exhaust Muffler	
113. Expanded Metal	
114. Eyelets	
Coopped by Company	Finally.
Scanned by CamScanner	

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	Mg or	
6 2	W E	
	115.	Film Polythene - including wide width film
	.116. /117.	rim spools and cans
	118.	Fire Extinguishers (wall type) Foot Powder
	119.	French polish
	120.	Funnels
	121.	Fuse Cut outs
	122.	Fuse Unit
	123.	Garments (excluding supply from Indian Ordnance Factories)
	124.	Gas mantels
	125.	Gauze cloth
	126. 127.	Gauze surgical all types
GOOD STATE OF STATE O	128.	Ghamellas (Tasllas) Glass Ampules
Charles Art St.	129.	Glass and Pressed Wares
distribution of the second	130.	Glue
State Land Contract of the Con	131.	Grease Nipples and Grease guns
	132.	Gun cases
	133.	Gun Metal Bushes
	134.	Gumtape
73. C. S.	135.	Hand drawn carts of all types
The second second	136.	Hand gloves of all types
1561515	137.	Hand Lamps Railways
San Control of the Co	138.	Hand numbering machine
建设 体化277~6	139.	Hand pounded Rice (polished and unpolished)
SECTION AND ADDRESS OF THE PARTY OF THE PART	140.	Hand presses
神気を表すっ	141.	Hand Pump
がななる。 対象なる人士・・ 関係	142.	Hand Tools of all types
	143.	Handles wooden and bampoo (Procurement can also be made
		from State Forest Corpn and State Handicrafts Corporation)
	144.	Harness Leather
6.4		Hasps and Staples
	146.	Haver Sacks
	147.	Helmet Non-Metallic
2.2	148.	Hide and country leather of all types
100	149.	Hinges
G85 ()	150.	Hob nails
E-1272		Holdall
175.0	151.	
364	152.	Honey Horse and Mule Shoes
	153.	Horse and Mule Shoes 20 ton capacity
1	154.	Hydraulic Jacks below 30 ton capacity (Manual only)
1	155.	Insecticides Dust and Sprayers (Manual only)
1	156.	Invalid wheeled chairs.
	157.	Invertor domestic type up to 5 KVA
	58.	Iron (dhobi)
		Key board wooden
	59.	Ney board woods.

- 160. Kit Boxes
- 161. Kodali
- 162. Lace leather
- 163. Lamp holders
- 164. Lamp signal
- 1.65. Lanterns Posts and bodies
- 166. Lanyard
- 167. Latex foam sponge
- 168. Lathies
- 169. Letter Boxes
- 170. Lighting Arresters upto 22 kv
- 171. Link Clip
- 172. Linseed Oil
- 173. Lint Plain
- 174. Lockers
- 175. Lubricators
- 176. L.T. Porcelain KITKAT and Fuse Grips
- 177. Machine Screws
- 178. Magnesium Sulphate
- 179. Mallet Wooden
- 180. Manhole covers
- 181. Measuring Tapes and Sticks
- 182. Metal clad switches (upto 30 Amps)
- 183. Metal Polish
- 184. Metallic containers and drums other than N.E.C. (Not elsewhere classified)
- 185. Metric weights
- 186. Microscope for normal medical use
- 187. Miniature bulbs (for torches only)
- 188. M.S. Tie Bars
- 189. Nail Cutters
- 190. Naphthalene Balls
- 191. Newar
- 192. Nickel Sulphate
- 193. Nylon Stocking
- 194. Nylon Tapes and Laces
- 195. Oil Bound Distemper
- 196. Oil Stoves (Wick stoves only)
- 197. Pad locks of all types
- 198. Paint remover
- 199. Palma Rosa Oil
- 200. Palmgur
- 201. Pans Lavatory Flush
- 202. Paper conversion products paper bags, envelops, Ice-cream cup, paper cup and saucers and paper Plates
- 203. Paper Tapes (Gummed)

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	204.	- PPGGS
	205. 206.	rodes and Chunevi I
	200.	Files fabric
	208.	
	209.	
		Plastic Blow Moulded Containers upto 20 litre excluding Poly Ethylene Terphthalate (PET) Containers Plastic cane
	210.	Plastic cane Plastic rane
	211. 212.	711.9 04143
	213.	J- STORE COUNCIS CHECKING HIS AMP
	214.	Folytiene pags
	215.	
	216.	
	217.	Potassium Nitrate
		Pouches
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S PLIE	220.	
	221.	
	222.	
	223. 224.	PVC pipes upto 110 mm PVC Insulated Aluminium Cables (upto 120 sq. mm) (ISS:694)
	224.	
	226.	Rags
	227.	Railway Carriage light fittings
1	228.	
8	229.	Razors
	230.	RCC Pipes upto 1200 mm. dia
	231.	RCC Poles Prestressed
	232.	Rivets of all types
	233.	Rolling Shutters
	234.	Roof light Fittings
	235.	Rubber Balloons
	236.	Rubber Cord
	237.	Rubber Hoses (Unbranded) Rubber Tubing (Excluding braided tubing)
	238.	Rubber Tubing (Excluding braided table) Rubberised Garments Cap and Caps etc
	239.	Rubberised Gamerits Composition
	240.	Rust/Scale Removing composition
	241.	Safe meat and milk
	242.	Safety matches Safety Pins (and other similar products like paper pins, staples pins
	243.	Safety Pins (and other similar products
		etc.)
	244.	Sanitary Plumbing fittings
	245.	Sanitary Towels (Barring sophisticated items)
	246.	Scientific Laboratory glass wares (burning
	247.	Scissors cutting (ordinary)
	241.	

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248.	Screws of all types to a	
249.	SAIII All IVINAS	
250.	Shellac	
251. 252.	onde laces	
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254.	- ign budius nainted	
	Silk Webbing	
256.	Skiboots and shoes	
251.	Sluice Valves	
258.	- Production (Excidently 4 DCS, Offices)	
259.	Soap Carbolic	
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264.	and the state of t	
265.		
266.		
	Sodium Silicate	
268.	Sole leather .	
269.		
270.	Spiked boot (for all Sports games)	
271.	Sports shoes made out of leather (for all Sports games) Squirrel Cage Induction Motors upto and including 100 KW440	
272.	Squirrel Cage induction wotors apple and was a	
070	volts 3 phase Stapling machine	
273.	Steel Almirah	
274. 275.		
276.		
277	Steel desks	
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279.		
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281.	01 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	
282.	all aluminium Windows and Vertiliators	
283.	Stockinet	
284.	Stone and stone quarry rollers	
285.	Stoneware jars	
286.	Stranded Wire	
	Street light fittings	
287.	Student Microscope	
288.	ctude (excluding high tensile)	
289.	Currical Gloves (Except Plastic)	
290.	Table knives (Excluding Cutlery)	
291.	Table Killies (Exercise)	
292.	Tack Metallic	

293.	Tana
294.	Taps Tarpaulins
295.	Teak fabricat
296.	Teak fabricated round blocks Tent Poles
297.	Cittifoles
298.	Tentage Civil/Military and Salitah Jute for Tentage Textiles manufactures other than NUS
299.	Textiles manufactures other than N.E.C. (not elsewhere classified)
300.	Tin Boyes for past-
301.	Tokes for postable stamp
302.	Tin can unprinted upto 4 gallons capacity (other than can O.T.S.)
303.	
304.	7
305.	Toilet Rolls
306.	
	Transformer type welding sets conforming to IS:1291/75 (upto 600 amps)
307.	
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309.	The state of the s
310.	
311.	
312.	
313.	Tubular Poles
314.	
315.	Umbrellas
316.	
317.	Valves Metallic
318.	Varnish Black Japan
319.	Voltage Stablisers including C.V.T's
320.	Washers all types
321.	Water Proof Covers
322.	Water Proof paper Water tanks upto 15,000 litres capacity
323.	Water tanks up to 15,000 miles sape
324.	Wax sealing
325.	Waxed paper
326.	Weighing Scale
327.	Welded Wire mash
328.	Wheel barrows
329.	Whistle
330.	Wicks cotton
331.	Wicks cotton Wing Shield Wipers (Arms and Blades only)
332.	Wire brushes and Fibre Brushes
333.	Wire Fencing and Fittings
	Mira pails and Horse snoe Italis
334.	Wire nettings of gauze thicker than 100 mesh size
335.	Wile Herrings of San
336.	Wood Wool
337.	Wooden ammunition boxes

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340. 341. 342. 343. 344. 345. 346. 347. 348. 349.	Wooden Boards Wooden Box for Stamps Wooden Boxes and Cases Wooden Chairs Wooden Flush Door Shutte Wooden packing cases all Wooden pins Wooden plugs Wooden shelves Wooden veneers Woolen hosiery Zinc Sulphate Zip Fasteners	N.E.C. (Not elsewhere classified)
	Item Description	
351	Cane furniture	North Eastern Handicrafts and
	Handlooms	North dastern Handicians and
		Marketing Corpn. Craft Society of Manipur Nagaland Handicrafts and Handlooms Development Corpn.
352.	Bamboo file tray, Baskets, Pencil stand, side racks etc.	-do-
353.		Rajasthan Small Industries Corpn., U.P. Export Corporation.
	Wooden paper weight, rac	cks etcdo-
355.	Glass covers made of woo and grass jute	od -do-
356.		West Bengal Handicrafts Dev. Corpn. Jute Mg. Development Corporation Orissa State Handicrafts Dev. Corpn.
357.	Jute bags, file cover	-do-
358.	Woolen and silk carpets	U.P. Export Corporation J and K Sale and Export Corporation
ed by CamS	canner	